

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.70457 of 2019

(Arising out of Order-in-Appeal No.NOI-CSTM-000-APP-1914 & 1915-18-19 dated 28/01/2019 passed by Commissioner (Appeals) Central Goods & Services Tax, Noida)

Commissioner of Customs, Noida

(Cocor Complex P.O. Container Depot, Tilpata, Noida)

.....Appellant

VERSUS

M/s Aash Azz Word,

(82, E/11, GF, Mufti Tola, Moradabad)

....Respondent

APPEARANCE:

Shri Santosh Kumar, Authorised Representative for the Appellant

None for the Respondent

CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 17 November, 2023

DATE OF DECISION : 17 November, 2023

This appeal is dismissed. For Order, see order of date in
Customs Appeal No.70440 of 2019.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

akp